IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

OA No 2259 A/92

New Delhi this the 20th day of November, 1997.

Hon'ble Shri S.R. Adige, Vice Chairman(A) Hon'ble Smt.Lakshmi Swaminathan, Member(J)

Shri Vijay Kumar Singh S/O Shri Ram Babu Singh, Permanent resident of Paraw Pokhar Lane 2, Aamgola, Muzaffarpur, Bihar.

.. Applicant

(By Advocate Shri A.K. Behera)

VS

Union of India through

Secretary, Ministry of Personnel, Public Grievances and Pensions, North Block, New Delhi.

Chief Secretary, State of Orissa, Secretariat Building, Bhubaneshwar, ORISSA.

Chief Secretary, State of Punjab, Punjab Secretariat, Chandigarh

(By Advocate Shri P.H.Ramchandani)

.Respondents

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A)

Shri Behera, learned counsel prays for permission to withdraw the OA. Permission allowed. OA is dismissed as withdrawn.

(Smt.Lakshmi Swaminathan) Member(J) (S.R. Adige)
Vice Chairman(A)